

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE - CHENNAI.**

**Original Application No. 27 of 2023 (SZ) &**

**IA No.52 of 2023 (SZ)**

**Between**

Tellam Naresh Telangana and Anr. .... Applicant (S)

Versus

Union of India and others ..... Respondent(S)

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**T. Raghavan, Advocate**

**MoEF&CC .**

**SITE INSPECTION REPORT IN THE MATTER OF HON'BLE NATIONAL GREEN TRIBUNAL ORDER OF ORIGINAL APPLICATION NO.27 OF 2023 (SZ) AND I.A. NO.52 OF 2023 (SZ) DATED 23<sup>RD</sup> MAY 2023.**

Shri Tellam Naresh resident of Seetha Nagaram Village Dummagudem (applicant) has filed a case in the Hon'ble National Green Tribunal vide Original Application No. 27 of 2023 (SZ) and I. A No. 52 of 2023 (SZ) stating that the project proponent (Irrigation and CAD Department), Government of Telangana has started construction of Sitamma Sagar Multi-Purpose Project (SSMPP) without obtaining prior forest, environmental and inter-state clearances, without conducting public hearing, without completion of EIA study. In this background, Hon'ble National Green Tribunal vide Order dated ...24.03.2023 has directed the Project Proponent to stop the project forthwith, as they do not have valid Environmental Clearance (EC). Further viewed that "...Even, on 26.04.2023, it was stated that the EC has been applied for, but they are yet to get the same. So, this Tribunal had specifically directed them not to proceed with any work without obtaining EC."

2. In this background, Hon'ble National Green Tribunal vide its Order dated 23<sup>rd</sup> May 2023 has given the following directions:

*"As there is still violation despite the restrained order of this Tribunal, we want to know the actual status of the same. As the Integrated Regional Office, MoEF&CC is situated at Hyderabad, let (i) the Regional Director – Integrated Regional Office, MoEF&CC, Hyderabad and (ii) the Senior Engineer not less than the rank of Superintending Engineer of the*



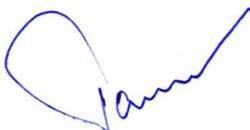
*Respondent No.4 viz., Godavari River Management Board cause an inspection to the site and file a detailed report as to the construction made by them after the interim order passed by this Tribunal.*

*Let the applicant and the project proponent be put on notice before causing inspection.”*

3. Accordingly, Shri Tarun Kathula, Director/Scientist ‘F’, Integrated Regional Office (now renamed as Sub Office), MoEFCC, Hyderabad and Shri K. Prasad, Superintendent Engineer, Godavari River Management Board, Hyderabad has been nominated for causing site inspection and to file a detailed report as to the construction made by the project proponent after the interim order passed by the Hon’ble Tribunal (dated 24.03.2023).

4. As per the direction of Hon’ble Tribunal, the applicant Shri Tellam Naresh and the Project Proponent were given notice vide letter dated 15<sup>th</sup> June 2023 informing about the field inspection date scheduled on 28<sup>th</sup> June 2023 and requested them to be present at the project site during the field inspection. The copy of the inspection notice is at **Annexure – I**. The site inspection was caused on 28<sup>th</sup> June 2023, wherein Shri Tellam Naresh and Project Proponent represented by Shri A. Srinivas Reddy, Chief Engineer, Irrigation, Kothagudem, Telangana participated the site inspection.

5. The said SSMPP involves construction of barrage with radial gates, hoisting arrangements including formation of guide bunds on either side of barrage with protection arrangements across Godavari River, downstream of existing Dummugudem Anicut near Ammagaripalli Village, Aswapuram Mandal, Bhadradi Kothagudem District. This is pertinent to



inform that Dummugudem Anicut was build by Sir Arthur Cotton 150 years back.

**6. The observations of the two-member committee during site inspection held on 28<sup>th</sup> June 2023 are as below:**

- i. Shri Tellam Naresh welcomed commissioning of SSMPP, however viewed that higher compensation amount should be allotted for the lands losers due to project and may provide jobs to the local people. In this context, the Project Proponent informed that the same issues were captured in the public hearing held on 14<sup>th</sup> June 2023.
- ii. Public hearing for Sitamma Sagar Multi-Purpose Project (SSMPP) was conducted on 14<sup>th</sup> June 2023 and the Environment Public Hearing Report was submitted to the Director (IA), MoEFCC, New Delhi on 28<sup>th</sup> June 2023, which was handed over during inspection. The copy of the letter is at **Annexure II**.
- iii. Upon examination of TOR (terms of reference) issued by Director (IA), MoEFCC vide letter No. J-12011/03/2022-IA. I (R) dated 29<sup>th</sup> June 2022, it is understood that SSMPP is not an expansion project of Sita Rama Lift Irrigation Project (SRLIP), as Expert Appraisal Committee (EAC) for River Vally and Hydroelectric Projects in its 23<sup>rd</sup> and 28<sup>th</sup> meeting held on 28<sup>th</sup> January 2022 and 31<sup>st</sup> May 2022 has considered SSMPP as an independent new project. If EAC would have considered the SSMPP as an expansion project of SRLIP, it would have mandated in the TOR for obtaining Certified Compliance Report of Regional Officer as per MoEFCC letter No. J-11013/6/2010-1A. II (Part) dated 7<sup>th</sup> September 2017 (**Annexure**



**III)** and MoEFCC OM No. IA3-22/10/2022-IA.III [E 1772581 dated 8<sup>th</sup> June 2023 (**Annexure IV**).

- iv. The project proponent is in the process of obtaining Stage I forest clearance as well as environmental clearance for SSMPP. Further, PP informed that they are also in the process of obtaining no objection certificate from the Heavy Water Plant, Aswapuram.
- v. Upon examination of Placement Registers, which are mandatory records maintained at the various critical entry points of construction site for entering day to day progress of work, it is observed that the project proponent has not entered any work details after the Hon'ble Tribunal Order dated 24<sup>th</sup> March 2023. The copies of the placement registers obtained from the field supervisors which are duly certified by quality control team whenever inspected are at **Annexure V** (only first and last page of books). However, it is pertinent to inform that decommissioning/demobilization/deshuttering work has not entered in the placement registers.
- vi. Upon examination of the photographs (**Annexure VI**) provided by applicant (Shri. Tellam Naresh) dated 7<sup>th</sup> to 10<sup>th</sup> April 2023 and 7<sup>th</sup> to 30<sup>th</sup> May 2023 (no photographs of March are provided), the major construction structures seen are the horizontal cement bars or girders lying on the ground (some are tilted) which are supposed to be laid on the top of the vertical pillars after curing/watering for road bridge purpose.
- vii. In the applicant's photographic evidence one can witness vehicles of concrete/cement mixing trucks used for construction activity are captured. However, PP informed that the cement works are done for closing/demobilizing works such as leveling the upper crust of the



vertical pillars/bays to make it monolithic structure before removing the iron shields. PP further informed that if closure works are not done, it may lead to structural instability and erosion of existing structures due to monsoon and floods.

- viii. Upon examination of the photographs (**Annexure VII**) provided by the project proponent (Irrigation Department), dated before 23<sup>rd</sup> March 2023, the cement horizontal bars or girders are lying on the ground which are supposed to be laid on the top of the vertical pillars or bays after curing/watering for road bridge purpose.
- ix. Further, applicant (Shri Tellam Naresh) provided photograph dated 30<sup>th</sup> May 2023 (**Annexure VI-last page**), showing project proponent doing construction works at night also, to which the project proponent stated that the construction work has been completely stopped after the Hon'ble Tribunal Order dated 24<sup>th</sup> March 2023 and only decommissioning /demobilization/deshuttering work such as removing of the iron plates/shields dangling the vertical pillars or bays and placement of horizontal cement bars or precast girders designed for road bridge above the vertical pillars or bays are carried out.
- x. PP further informed that if decommission/demobilization/deshuttering is not done, the iron plates/shields that were dangled to the vertical pillars or bays will get rusted during monsoon and similarly, the horizontal cement bars or girders lying on the river bed/ground will get destroyed or dislocated due to heavy floods and velocity of the river Godavari during monsoon, which may continue till October 2023.



7. From the lens of applicant, construction work is taking place as there are concrete mixing trucks visible in the photographs. However, from the lens of PP, the limited works are being carried out as a part of decommission/demobilization of the project in tune with Hon'ble Tribunal Order dated 24<sup>th</sup> March 2023, ensuring structural stability like (i) to make the monolithic structures intact, smooth and even; and (ii) to protect the structural material from monsoon/floods.

8. **Present status of the construction of the SSMPP as per site inspection conducted on 28<sup>th</sup> June 2023 by the two-member committee along with applicant and project proponent:**

- i. No construction activity is taking place near the project site of SSMPP on the day of inspection.
- ii. Partially or incompletely built barrage pillars with corrosive (rusted) iron rods comprising radial gates are seen at the project site.
- iii. The last leg of decommission/demobilization/deshuttering work of iron shield/plates dangled on the tip of one vertical pillar or bay are being removed during the site visit, which may be seen in the photograph at **Annexure VIII**.
- iv. Few horizontal cement bars or girders are laid above the vertical pillars/bays for the purpose of road bridge.
- v. As the updated temporal google maps are not available on Google Earth, comparative month wise construction changes, if any could not be assessed on field.
- vi. The photographs of the piled-up iron shield/plates that are deshuttered or removed from the vertical pillars or bays as a part of



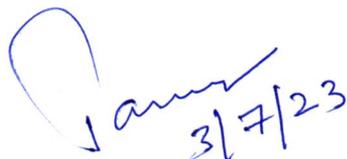
decommission/demobilization/deshuttering work may be seen at **Annexure IX.**

vii. The photographs witnessing placement of horizontal cement bars or girders on very few vertical bars that too incompletely may be seen at **Annexure X.**

viii. The field visit photographs are placed at **Annexure XI.**

9. In view of aforesaid, during the interim period, i.e., between 24<sup>th</sup> March 2023 and on the day of inspection i.e., on 28<sup>th</sup> June 2023, it is observed that the PP has performed only decommissioning /demobilization/deshuttering work in order to halt the construction activity as directed by Hon'ble Tribunal.

The site inspection is submitted for kind perusal of Hon'ble National Green Tribunal as per Order dated 23<sup>rd</sup> May 2023.

  
31/7/23

(Shri Tarun Kathula)  
Director/Scientist 'F'  
Sub-Office of MoEFCC  
Hyderabad, Telangana

**Tarun Kathula**  
Director/Scientist 'F' (C)  
Integrated Regional Office,  
Ministry of Environment Forest and Climate Change  
Aranya Bhavan, Hyderabad, Telangana-500 004.

  
31/7/23

(Shri K. Prasad)  
Superintendent Engineer  
Godavari River Management Board  
Hyderabad, Telangana

**Superintending Engineer**  
**GODAVARI RIVER MANAGEMENT BOARD**  
Government of India, Hyderabad



F. No: ENV/IRO-HYD /MR-58-2022

Dated: 15.06.2023

To,

1. Principle Secretary  
Irrigation and CAD Department  
Telangana Secretariat  
Hyderabad, Telangana  
Email: [enc\\_major@yahoo.co.in](mailto:enc_major@yahoo.co.in)  
Phone: 040-23450436
2. Shri Tellam Naresh  
S/o Nageshwarao  
Sithanagaram Village, Parnashala Post  
Dummugudem Mandalam,  
Bhadradri-Kothagudem Village  
Telangana – 507137  
Email: [tellamnaresh832@gmail.com](mailto:tellamnaresh832@gmail.com)  
Mobile: 6300686832

Sub: Hon'ble NGT OA.No.27 of 2023 (SZ) filed by Tellam Naresh Vs UoI and others before Hon'ble National Green Tribunal, Southern Zone at Chennai – reg.

Sir,

With reference to the above subject, Hon'ble NGT Order dated 23rd May 2023 at paragraph 6 mentioned that "*Let the applicant and the project proponent be put on notice before causing inspection*". The copy of the order is enclosed herewith for kind perusal.

2. In this regard, the undersigned along with Shri K. Prasad, Superintendent Engineer, GRMB, Hyderabad would be inspecting the Sitamma Sagar Multi-Purpose Project site on 28<sup>th</sup> June 2023.
3. You are kindly requested to make it convenient be present at the project site during inspection on 28<sup>th</sup> June 2023.

Yours faithfully,

(Tarun Kathula)  
Director/Scientist 'F'  
Email: [tk.kathula@gov.in](mailto:tk.kathula@gov.in)  
Tel: 040-29390051

Encl: As above.

Copy to:

1. Shri K. Prasad, Superintendent Engineer, GRMB, 5<sup>th</sup> Floor, Jalsoudha, Errum Manzil, Hyderabad, Telangana – 500 082





TELANGANA STATE POLLUTION CONTROL BOARD  
REGIONAL OFFICE :: KOTHAGUDEM  
Beside: M.R.O. Office, 'A' Power House Basti, SCCL Head office area,  
Kothagudem - 507 101

Ravinder, M.Tech.,  
ENVIRONMENTAL ENGINEER

Ph. No. (08744) 243165  
E-mail: ee-kgm-tspcb@telangana.gov.in

TS/563/PCB/RO/KGM/PH/2023: 239

Date: 28.06.2023.

To  
The Director (IA Division),  
Ministry of Environment, Forests & Climate Change,  
Govt. of India, Indira Paryavaran Bhavan,  
Jorbagh Road,  
New Delhi - 110003.

Sir,

Sub: TSPCB - RO, Kothagudem - Environmental Public Hearing (EPH) of M/s. Sitamma Sagar Multi Purpose Project (SSMPP) for Conduct of Environmental Public consultation for construction of a barrage across Godavari River at 200m downstream of the existing Dummugudem Anicut with pond level of EL+63.00 m and development of Hydro electric project of 280 MW (7 Nos. x 40 MW) at Ammagaripalli village, Aswapuram Mandal, Bhadradi Kothagudem District - Recording of EPH proceedings - Communicated - Reg.

- Ref: 1. Notification S.O. 1533 dt.14.9.2006 issued by MoEF, GoI.  
2. TOR (Terms of Reference) from the MoEF&CC, Government of India, New Delhi vide order dated 29.06.2022.  
3. Industry's request letter received on 02.05.2023.  
4. Environmental Public Hearing conducted on 14.06.2023.

@@@

It is to submit that, as per TOR, the Environmental Public Hearing (EPH) of M/s. Sitamma Sagar Multi Purpose Project (SSMPP) for Conduct of Environmental Public consultation for construction of a barrage across Godavari River at 200m downstream of the existing Dummugudem Anicut with pond level of EL+63.00 m and development of Hydro electric project of 280 MW (7 Nos. x 40 MW) at Ammagaripalli village, Aswapuram Mandal, Bhadradi Kothagudem District under the chairmanship of the Additional Collector, Bhadradi Kothagudem District.

Further, it is to submit that the Proceedings of EPH along with compact disc (CDs) and press clippings are submitted for kind perusal and necessary action.

- End: 1) EPH proceedings & CD.  
2) Press clippings.  
3) Attendance Sheets  
4) Representations

Yours faithfully

  
ENVIRONMENTAL ENGINEER

1. Copy submitted to the Member Secretary, TS Pollution Control Board, Head office, Sanathnagar, Hyderabad for favour of information and taking necessary action.
2. Copy to the Chief Engineer, Irrigation, Kothagudem, D.No.3-2-1/2B2, Beside Sai Baba Temple, Vidyanagar Colony, Chunchupalli, Kothagudem, Bhadradi Kothagudem District along with representations for kind information. He is also requested to furnish replies to the representations received from the public directly to the MoEF&CC, Govt. of India, New Delhi.
3. Copy to the Panchayat Secretary, Ammagaripalli (V), Aswapuram (M), Bhadradi Kothagudem District with a request to keep the proceedings accessible to the public.

No. J-11013/6/2010-IA.II (Part)  
Government of India  
Ministry of Environment, Forest and Climate Change  
(Impact Assessment Division)

Indira Paryavaran Bhawan  
Jor Bagh Road, Aliganj  
New Delhi-110003

Dated: 7<sup>th</sup> September, 2017.

**CIRCULAR**

**Subject: Environmental Clearance to the expansion projects / activities under the EIA Notification, 2006 - Certified Compliance Report regarding**

This is in continuation to this Ministry's Circular No.J-11011/618/2010-IA(II)(I) dated 30/05/2012 wherein it was directed that for consideration of Environmental Clearance (EC) to all expansion projects activities Under the Environment Impact Assessment Notification, 2006, the project proponent shall submit the certified compliance report on the conditions stipulated in the ECs to the existing projects/activities, through the Regional Offices of the Ministry of Environment, Forest and Climate Change.

2. Now it has been decided that in order to get the certified compliance report on time, the Member Secretary of the sectoral Expert Appraisal Committee (EAC) shall make a request to the concerned Regional office of the Ministry at the time of issue of ToR for the said project.

3. Regional Offices of the Ministry are requested to submit certified compliance report within one month of receipt of such requests from the Member Secretary of the sectoral EAC. In case the inspection is not carried out within one month, the certified compliance report from the concerned Regional Offices of Central Pollution Control Board (CPCB) or the Member Secretaries of the respective State Pollution Control Boards shall also be accepted for deliberations by the sectoral EAC.

4. This issues with approval of the Competent Authority.

(Sharath Kumar Pallerla)  
Scientist 'F'

**To:**

1. All the APCCFs of RO, MoEFCC
2. All the officers of IA Division
3. Chairperson/Member Secretaries of all the SEIAAs/SEACs
4. Chairman of all the Expert Appraisal Committees
5. Chairman, CPCB
6. Chairpersons/Member Secretaries of all SPCBs/UTPCCs

*o/c*

**Copy for information:**

1. PS to Hon'ble Minister for Environment, Forest and Climate Change
2. PS to Hon'ble Minister of State for Environment, Forest and Climate Change
3. PPS to Secretary(EF&CC)
4. PPS to AS(AP) / AS (AKM) / AS (AKJ)
5. PPS to JS (GB)/ JS(JT)
6. Website, MoEF&CC
7. Guard file

**F. No. IA3-22/10/2022-IA.III [E 177258]**  
Government of India  
Ministry of Environment, Forest and Climate Change  
(IA Division)

Indira Paryavaran Bhawan  
Jor Bagh Road, Aliganj,  
New Delhi - 110003

Dated: 8<sup>th</sup> June, 2022

**OFFICE MEMORANDUM**

**Subject: Requirement and validity of Certified Compliance Report (CCR) issued by the IROs of MoEF&CC/MS of SPCBs/ ROs of CPCB - regarding.**

The MoEF&CC issued an Office Memorandum (OM) No. J-11011/618/2010-IA.II(I) dated 30/05/2012 which mandates the requirement of Certified Compliance Report (CCR) on the conditions stipulated in the ECs to the existing projects/activities from the concerned Integrated Regional Offices (IROs) of MoEF&CC for consideration of expansion proposals for grant of Environment Clearance under the provisions of EIA Notification, 2006.

2. In order to facilitate the process of obtaining CCR, MoEF&CC issued a circular No. J-11013/6/2010-IA.II(Part) dated 7/09/2017 stating that the concerned Member Secretary (MS) of EAC/SEAC shall make a request to the concerned IRO of MoEF&CC at the time of issuance of ToR for the developmental project. Such request shall be disposed of by the concerned IRO within one month. In case, if the inspection is not carried out within one month, the CCR obtained from concerned Regional Offices of Central Pollution Control Board (CPCB) or MS of respective State Pollution Control Boards shall also be accepted for deliberations by the EAC/SEAC.

3. In all cases involving expansion of any project or activity, CCR is mandatorily required. In this regard, instances have been brought to the notice of this Ministry wherein the Environment Clearance application for expansion projects are being submitted by the project proponent with the CCR older than three years for appraisal by the EAC/SEAC. Further, project proponents are not submitting CCR for the expansion proposals if the existing unit is running on Consent To Operate (CTO) obtained from the SPCBs/PCCs.

4. The aforesaid matter has been examined in the Ministry and it has been decided that following procedure shall be adopted by the Member Secretary (MS) of EAC/SEAC while appraising developmental projects which involve expansion, as per the provisions of EIA Notification 2006.

#### **A. Proposals involving expansion of existing EC**

- i. At the time of issuance of expansion ToR, the MS of EAC/SEAC shall endorse a copy of the ToR to the concerned IRO of MoEF&CC. Based on the same, project proponent shall approach the concerned IRO of MoEF&CC to issue CCR. Such request shall be expeditiously considered and disposed of by the concerned IRO within a time frame of three months from the date of application of project proponent. In case, the CCR is not issued within three months, the project proponent shall approach concerned Regional Offices of Central Pollution Control Board (CPCB) or MS of respective State Pollution Control Boards (SPCB) or State Pollution Control Committees (SPCCs) for the same.
- ii. The CCR issued by the concerned Authority shall explicitly state the date of inspection, present status of the implementation of the project along with compliance status to each of the condition prescribed in the EC.
- iii. CCR issued by the concerned Authority shall be valid for a period of one year from the date of inspection of the project. The submission of CCR beyond older than one year from the date of inspection shall not be accepted by the concerned MS of EAC/SEAC for placing it before the EAC/SEAC for carrying out the appraisal process.
- iv. Monitoring report issued by concerned IROs in conformity to the above, if available, can also be submitted by the project proponent in place of CCR.
- v. Self-certified six monthly Compliance Report for the latest EC shall be sufficient if the project proponent applies for expansion within a period of six months from the grant of previous EC. If such application is submitted beyond the period of six months from the grant of EC, CCR shall be required for the latest EC.

#### **B. Proposals involving expansion of existing project running on the basis of Consent To Operate (CTO) from SPCBs/ SPCCs (without requirement of EC)**

- i. At the time of issuance of expansion ToR, the Member secretary of EAC/SEAC shall endorse a copy of the ToR to the concerned MS of SPCBs/SPCCs. Based on the same, project proponent shall request the concerned MS of SPCBs/PCCs to issue CCR on the compliance status to the prescribed CTO conditions. Such request shall be expeditiously considered and disposed of by the concerned SPCBs/SPCCs within a time frame of two months from the date of request of the project proponent. In case, the CCR on CTO conditions is not issued within two months, the project proponent shall approach concerned Regional Offices of CPCB for the same.
- ii. The CCR on CTO conditions shall explicitly state the date of inspection, present status of the implementation of the project along with compliance status to each of the condition prescribed in the CTO. Such CCRs shall be forwarded by the concerned Member Secretary of SPCBs/PCCs to the MoEF&CC/SEIAA.

- iii. CCR on CTO conditions issued by the concerned SPCBs/PCCs shall be valid for a period of one year from the date of inspection of the project. The submission of CCR older than one year from the date of inspection shall not be accepted by the concerned MS of EAC/SEAC for placing it before the EAC/SEAC for carrying out the appraisal process.
  - iv. Self-certified Compliance Report for the latest CTO shall be sufficient if the project proponent applies for expansion within a period of one year from the grant/renewal of CTO. If such application is submitted beyond the period of one year from the grant/renewal of CTO, CCR shall be required for the latest CTO.
5. This OM is issued in supersession of OM no. J-11011/618/2010-IA.II(I) dated 30/05/2012 & J-11013/6/2010-IA.II(Part) dated 7/09/2017 and with the approval of the Competent Authority.

  
(Sundar Ramanathan)  
Scientist E

To

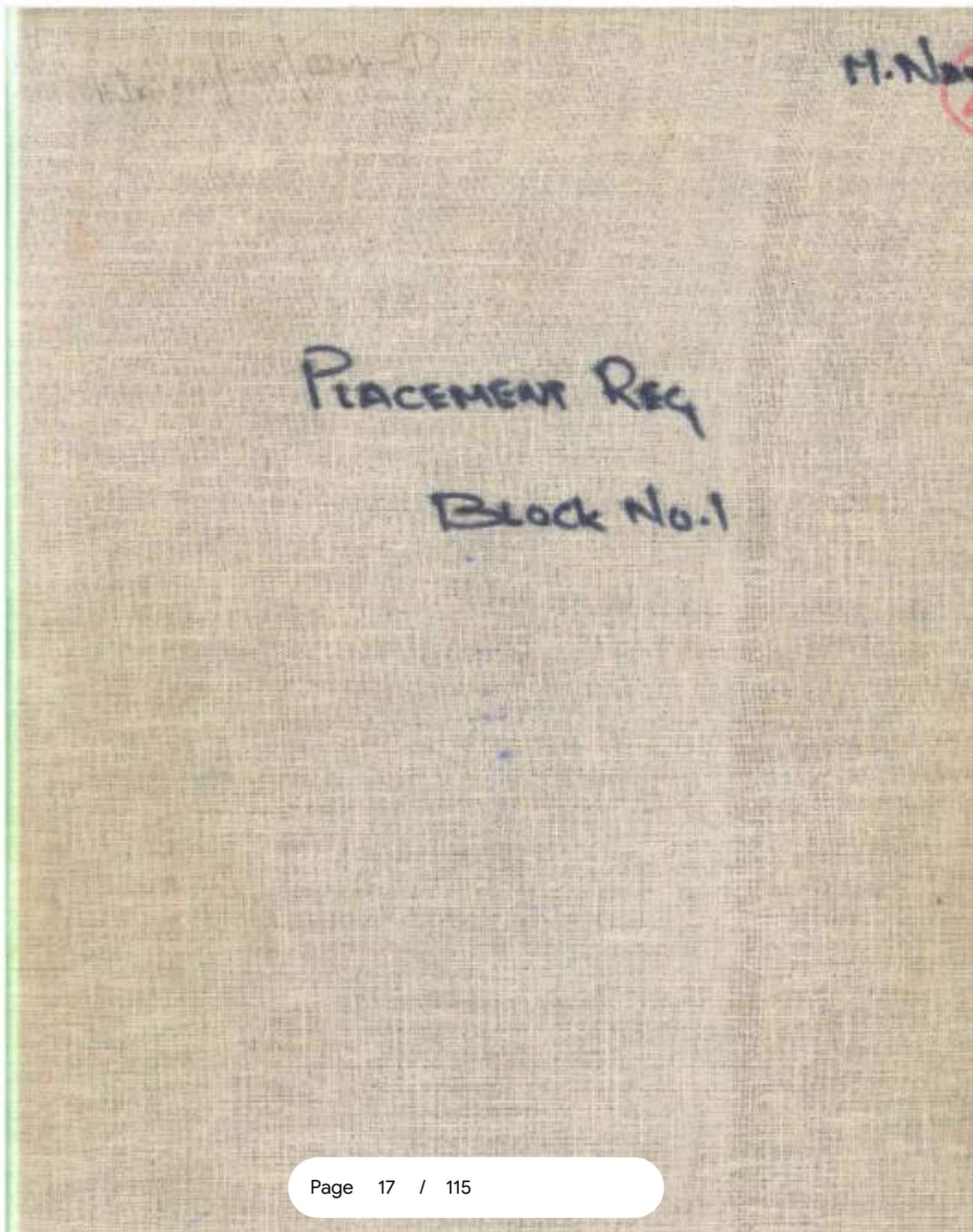
1. Chairman, Central Pollution Control Board (CPCB).
2. Chairman of all the Expert Appraisal Committees
3. Chairperson/Member Secretaries of all the SEIAAs/SEACs
4. Chairpersons/Member Secretaries of all SPCBs/UTPCCs
5. All the Officers of I.A. Division

Copy for information to:

1. PS to Hon'ble Minister for Environment, Forest and Climate Change
2. PS to Hon'ble MoS (EF&CC)
3. PPS to Secretary (EF&CC)
4. PPS to DGF&SS (EF&CC)
5. PPS to AS(TK)/PPS to JS (SKB)
6. Website, MoEF&CC/Guard file

Placement Register Block 1-6 Blocks and HR.pdf

Sign in



DATE

DESCRIPTION OF WORK

CONSTRUCTION

STAFF

DESAVED CONTROL STAFF

REMAN / REPA

- 3) Laying of Concrete is in progress for check blocks of Bay No-7,8,9 with M30 grade of Concrete.
- 4) Laying of Concrete is in progress for Run No-8,10 with M30/M35 grade of Concrete at an EL +58 to +62.00 with offset +12.8m to H.M. from R.A.

Lain control is  
see also 2000 to  
check block in  
Bay no 7,8,9

Spine  
27/5/23  
000 hrs

→ Lay  
area 100/000

SSMP - BLOCK NO. 2

27

PLACEMENT REGISTER

BLOCK - 2

PLACEMENT REGISTER

DATE	DESCRIPTION OF WORK	CONSTRUCTION	STAFF	QUALITY CONTROL STAFF	REMARKS
	(1) Divide Wall-1 with EL +46.50m to +51.50m. (ii) Dls of Pier No.14 with EL +48.00m to +52.80m. 3) Laying of H25 40MSA in program in (i) Pier No.14 with EL +66.00m to +68.20m (ii) DPL of Block-2 with EL +58.00m to +64.00m (iii) Dls of Pier No.14 with EL +48.00m to +52.80m	for elev +48.70 to +52.80m 21/3/23 early			
22-03-23	1) Placing of steel reinforcement is in program in Divide wall-1 with EL +46.50m to +51.50m 2) Placing of steel is in program in Pier No.14 Dls with EL +48.00m to +52.80m.				
23-03-23	1) Placing of steel reinforcement is in program (i) Divide wall-1 with EL +46.50m to +51.50m. (ii) DPL of Block-2 with EL +64.00m to +66.00m (iii) Dls of Pier No.14 with EL +48.00m to +52.80m 2) Area kept ready for laying of H25 40MSA in Divide wall-1 with EL +46.50m to +51.50m 3) Area kept ready for laying of H25 40MSA in Pier No.14 Dls with EL +48.00m to +52.80m. 4) Laying of H25 40MSA is in program in (i) Divide wall-1 with EL +46.50m to +51.50m. (ii) Dls of Pier No.14 with EL +48.00m to +52.80m	Area kept for laying H25 40MSA in pier no. 14 Dls in elev +48.70m to +52.80m 23/3/23 early		Area passed for laying H25 40MSA in pier no. 14 Dls EL = +48.70m to +52.80m. 23/3/23	
24-03-23	1) Placing of steel is in program in DPL of Block-2 with EL +64.00m to +66.00m. 2) Area kept ready for laying of H25 40MSA in pier with EL +46.00m to +66.00m. 3) Laying of H25 40MSA is in program in DPL with EL +64.00m to +66.00m in Block-2	Area kept for laying H25 40MSA in DPL of block 2 +66.00m 24/3/23 early			

M. Navero

6

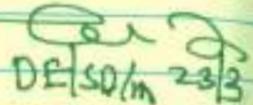
PLACEMENT REG

Block No. 3

DATE	DESCRIPTION OF WORK	CONSTRUCTION	STAFF	QUALITY CONTROL STAFF	REMARKS / REPLY
22/03/2023	<p>1) Laying of Concrete is in progress for Divide wall at an EL +56 to +60.0m with offset (-)42.2m to (-)91.5m from B.A with M20/M25 grade of Concrete.</p> <p>2) Laying of M60/20mm grade of Concrete is in progress for P.A -28,29 with an offset of (-)14.65 to (-)42.2m from B.A at an EL +53.00 to +55m</p>	<p>Verified the concrete with M20/M25 for Divide wall @ EL +56 to 60.00 &amp; M60 concrete P-28,29 @ EL 53.00 to 55m.</p> <p>DR/SR/22/2/2023</p>		<p>Laying M60 gr. Concrete for P.A. -28,29 at offset -14.65m to -42.2m @ +53.0m is in progress.</p> <p>Chandrasekar. AE/Sc</p>	

  
 section in-charge  
 M. NAVEEN  
 Assistant Executive Engineer  
 Irrigation Sub-Division No-1  
 Anaparthi

**SSMPP  
PLACEMENT  
REGISTER  
BLOCK 4**

Date	Description of work	Construction	Staff	Quality Control Staff	Remarks/Replies
23/03/2023	(i) Area kept ready for laying of RCC M25/40msa for divide wall btw block 3 & 4 El. 60-66.0m. (ii) Laying of RCC M25/40msa is in progress for divide wall El. 60-66.0m.	Area verified & checked for M25/40msa for divide wall btw block 3 & 4 EL 60-66.0m  DE/SO/m 23/3		Area verified and checked for laying of RCC m.s 140msa for divide wall s/w block-3 & 4 at EL 60-66.0m DE/SO/m 23/3/23 ABR/AM - 25/3 AE/ac Ravi OEE/AM 23/03/23	
24/03/2023	(i) Laying of RCC M25/40msa is in progress for divide wall btw block 3 & 4 El. 60.0-66.0m (ii) Laying of RCC M25/40msa is in progress for DP4, Pier no 31, 32, 33, 34, 35, 36, 37, 38, 39, 40 U/S El. 66.2-68.2m at block-4. (iii) Laying of RCC M25/40msa is in progress for Pier no DP4, Pier no 31, 32, 33, 34, 35, 36, 37, 38, 39, 40 d/s El. 48.0-52.6m at block-4				
	DE/SO/AM D. S. Srinivasan Assistant Executive Engineer Irrigation subdivision no 1 Aswapuram.				

5

BLOCK NO-5

PLACEMENT REGISTER

DATE	DESCRIPTION OF WORK	CONSTRUCTION	STAFF	QUANTITY	COST	REMARKS / REPAIR
22/03/2023	1) Laying of M60/80M25 grade of Concrete is in progress for d/s pier portion at Pin no - 45, 46, 47, 48, 49, 50 at an EL +58 to +62m. 2) Laying of Concrete with M15/40M14 grade is in progress for divide wall b/w Block 4&5 at an elevation +58 to +62m.					
23/03/2023	1) Laying of M60/80M25 grade of Concrete is in progress for d/s pier portion at Pin no - 48, 49, 50 at an EL +58 to +62.0m. 2) Laying of Concrete with M15/40M14 grade is in progress for divide wall b/w Block 4&5 at an elevation +58 to +62m.	Verified the Chokhanset Grob concrete for piers 48 to 50 @ EL +58.0 to +62.0m & M15/40M14 Divide wall const b/w B-4&5.		Laying of concrete M15/40M14 grade is in progress for divide wall b/w block - 5 at an EL +58 to +66.0m.	53 SACIT 23/03/23	Rawind DEE (23/03/23)

↓  
ACEL/SO/13

↓  
M. NAVZEN  
Asst. Executive Engineer  
Integration sub-tau no-1  
Ascompanan.



SSMPP  
PLACEMENT REGISTER  
BLOCK NO-6

DATE

DESCRIPTION

CONSTRUCTION

STAFF

QUALITY CONTROL STAFF

113  
REMARKS

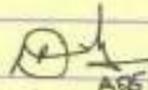
CH-1214 to CH 1233.50 with an offset (-) 1.50 to W 18.80 at an EL + 45.20 to 46.70 work is in progress.

3) Laying M25 40MSA bay no-62 road concrete wearing coat CH 1214 to 1233.50 with an offset (-) 1.50 to W 18.80 at an EL + 45.20 to 47.00 work is in progress.

4) Laying M15 40MSA PCC Apron portion CH 1132 to 1240 with an offset of W 46 to W 86.00 work is in progress.

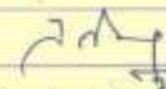
Area verified & checked for layers  
raft concrete on U/L  
@ CH 1214 to CH 1233.50  
with M25 40MSA.  
Checked M15 40MSA  
concrete for apron  
@ CH 1132 to 1240 of  
block-6.

DE/SD/IN. 28/01/2023

  
AG/SD/IN/Asst

J. RAMESH  
Assistant Executive Engineer  
Irrigation sub-division No.1  
Ajwaipuram.

Area verified & checked  
+ passed for raft bay  
no:62 M25 with 40MSA  
for block no:6.

  
AG/SD/IN/Asst  
23/01/23  
046/01

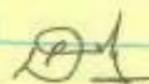
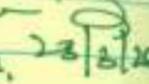
2

SSMPP

PLACEMENT REGISTER

HEAD REGULATOR

AT KM 0.500

DATE	DESCRIPTION	CONSTRUCTION	STAFF	QUALITY CONTROL STAFF	REMARKS
<del>23/3/23</del>					
23/3/23	1) Laying M20 40 MSA Right side wing wall D/S Return super structure 48.00 to 70.00 at an EL + 47.30 to 49.00 work is in progress.	Verified the M20/40 MSA R/S wing wall & D/S Return Super Structure @ EL +47.30 to 49.00		Laying M20 gr. concrete for R/S wing wall in 2/3 portion @ +47.30m is in progress.	
				Channakkal. AE/De checked & verified laying of M20 gr. concrete for above work	
	D. RAMESH Assistant Executive Engineer Irrigation Sub-Division No-1 A3 wafuram.	DE/SR/A. 23/3/23		Raving DEE/De 23/3/23.	

First order:- 24.3.2023.  
Second order:- 26.4.2023.  
Third order:- 23.5.2023.

## LIVE PHOTOS FROM SEETAMMASAGAR PROJECT WORK SITE ON 07.04.2023.



*Ran...*  
28/06/2023

**LIVE PHOTOS FROM SEETAMMASAGAR**  
**PROJECT WORK SITE ON 08.04.2023.**



*Handwritten signature and date: 28/06/2023*

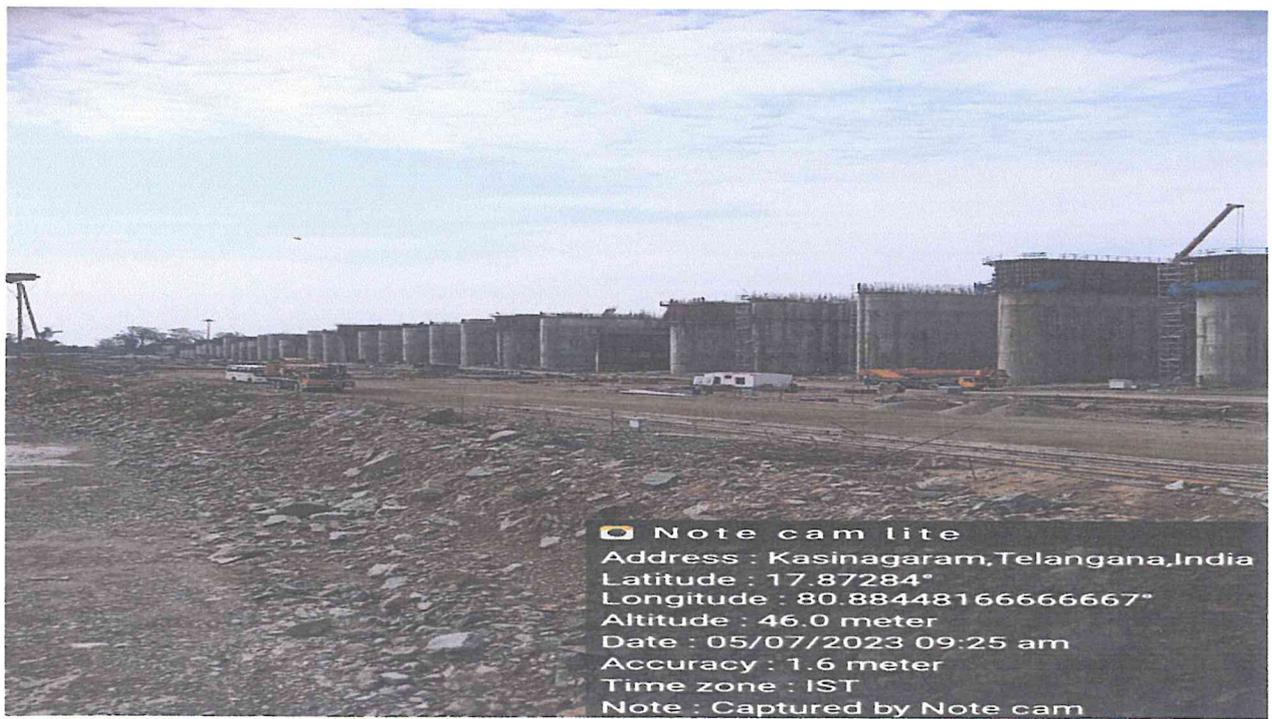
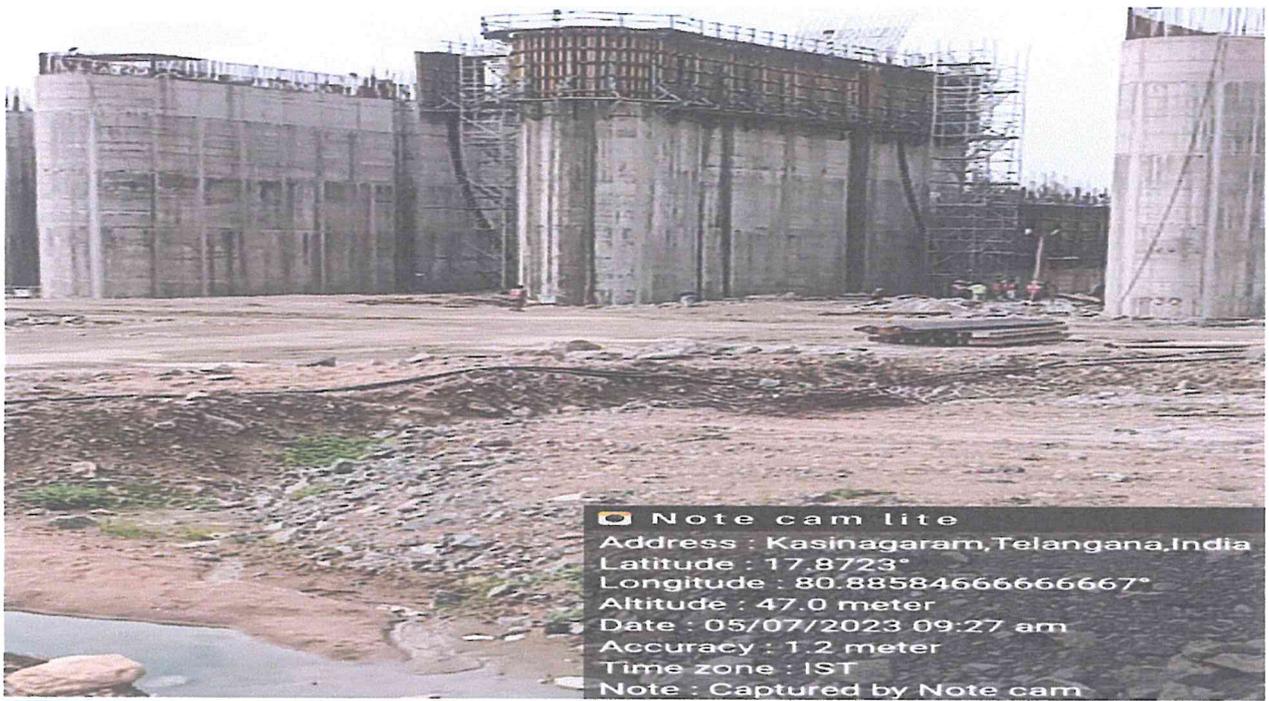
LIVE PHOTOS FROM SEETAMMASAGAR PROJECT WORK  
SITE ON 10.04.2023.



*Handwritten signature and date: 11/04/2023*

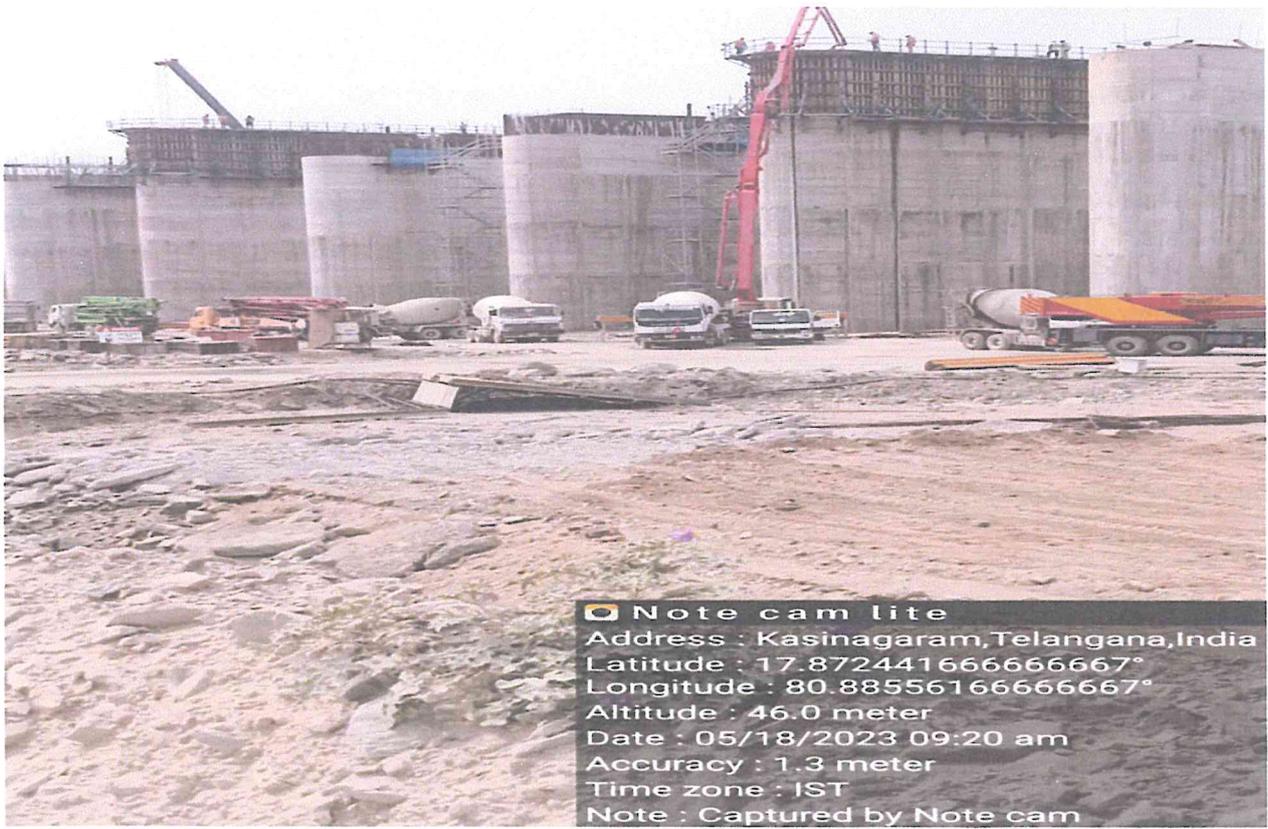
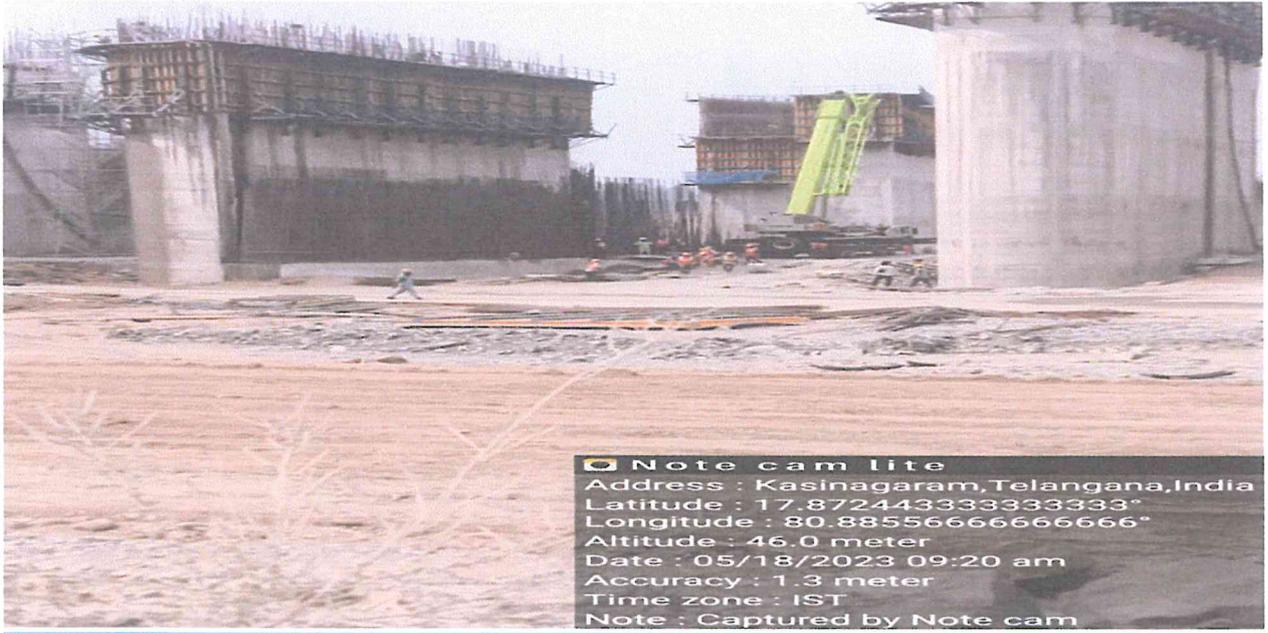
After 26.4.2023.

**LIVE PHOTOS FROM SEETAMMASAGAR PROJECT WORK**  
**SITE ON 07.05.2023.**



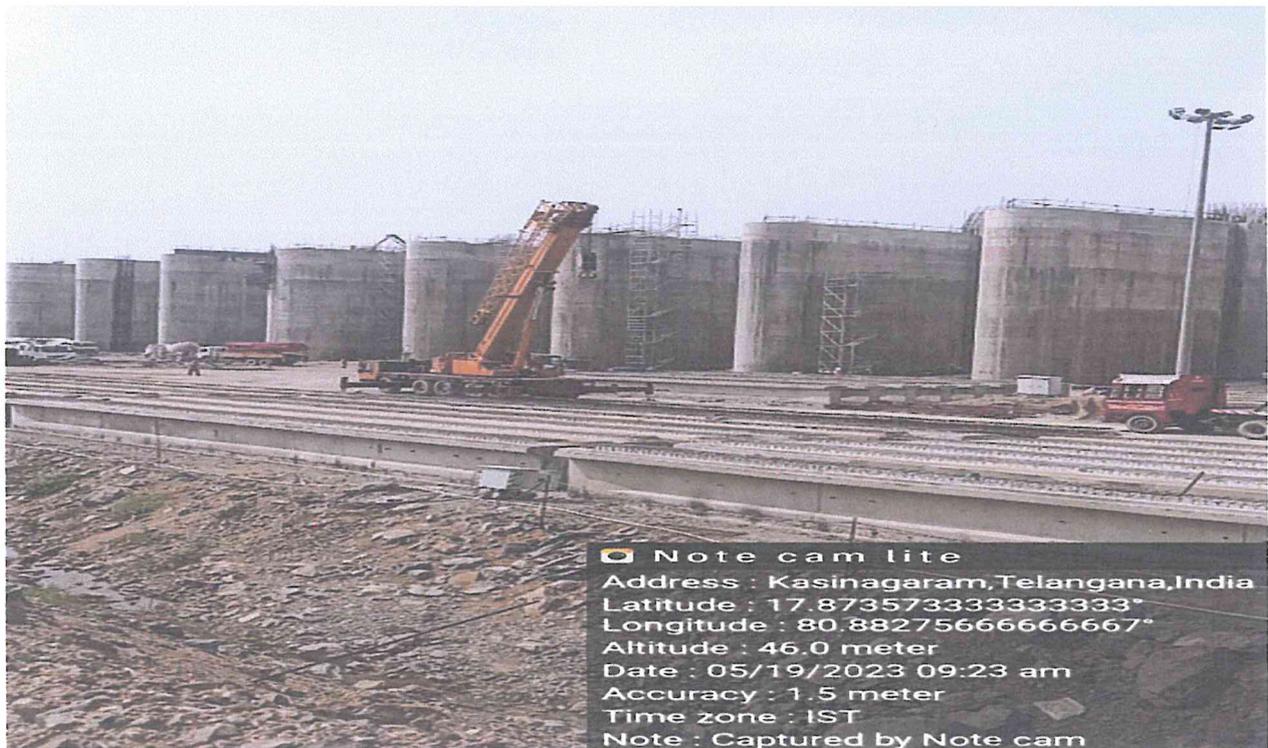
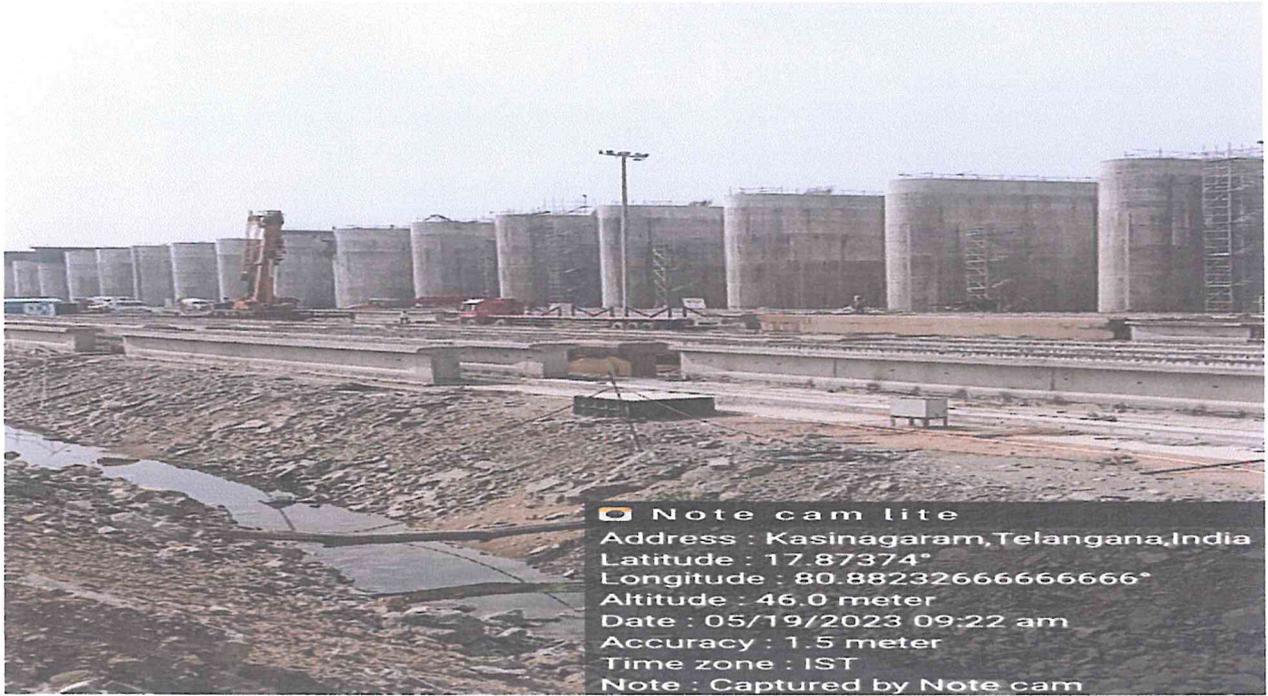
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28/06/2023

**LIVE PHOTOS FROM SEETAMMASAGAR PROJECT WORK**  
**SITE ON 18.05.2023.**



*Handwritten signature and date: 18/05/2023*

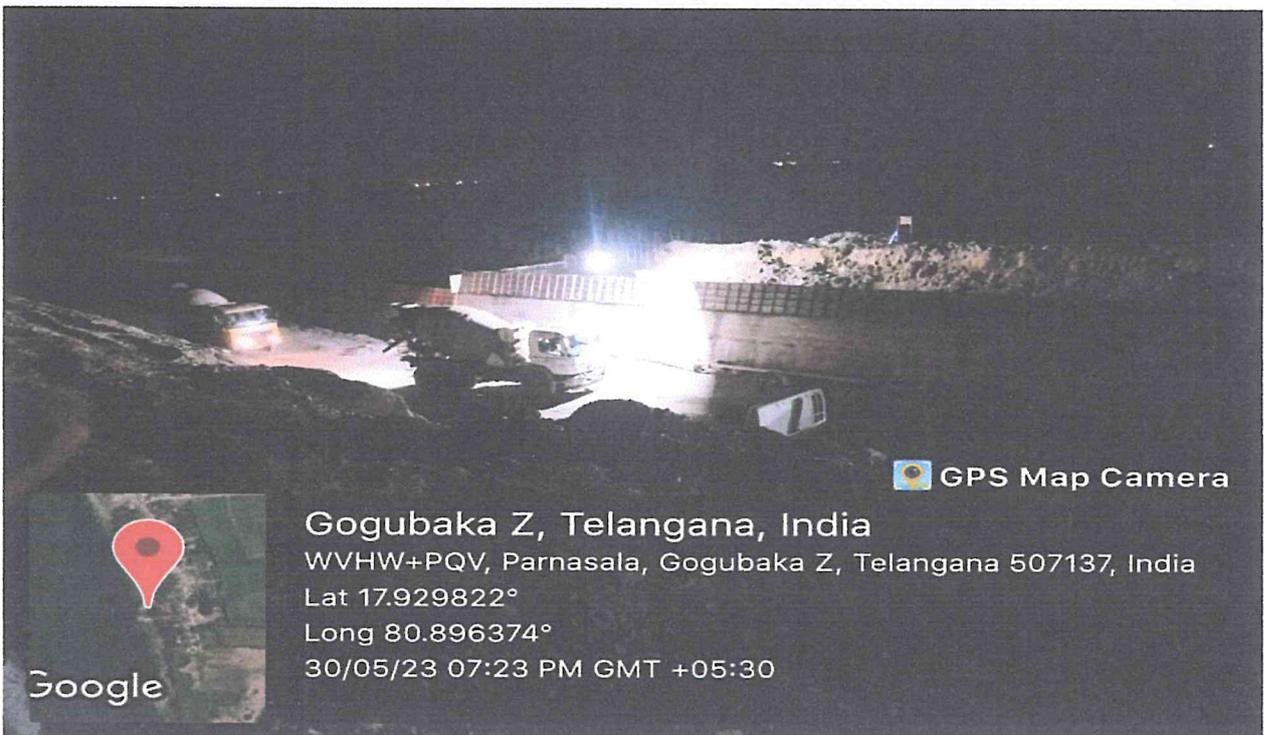
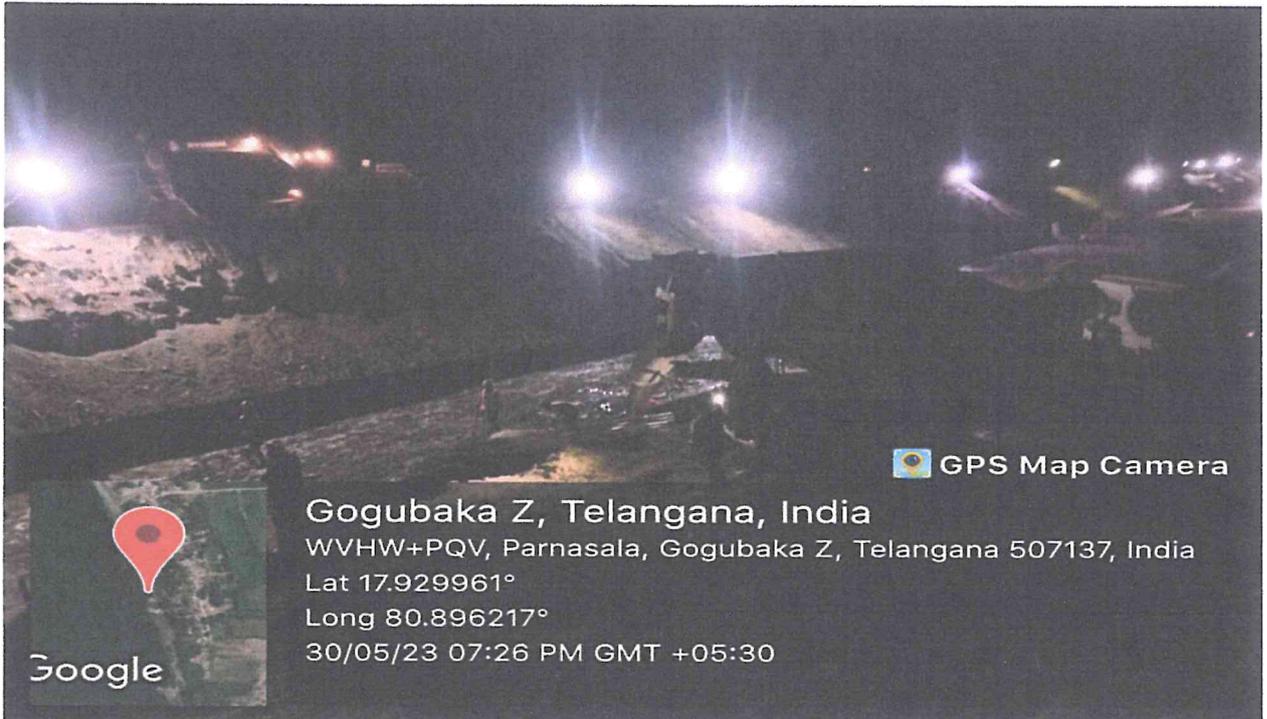
**LIVE PHOTOS FROM SEETAMMASAGAR PROJECT WORK**  
**SITE ON 19.05.2023.**



*Handwritten signature and date:*  
26/06/2025

works. After 23.5.2023 order.

## LIVE PHOTOS FROM SEETAMMASAGAR PROJECT WORK SITE ON 30.05.2023.



*(Handwritten signature)*  
(T. L. LAM. NARESH) 28/06/2023

Photos captured before 23rd March 2023

f Bevoor site

*Sour*

Executive Engineer, I&CADD.,  
Irrigation Division No. 6, Aswapuram  
Bhadradi Kothagudem Dist.



Photos captured before 23rd March 2023  
at Barrage site.

*Shiva*

Executive Engineer, I&CADD,  
Division No: 6, Aswipuram  
Sdri Kothagudem Dist

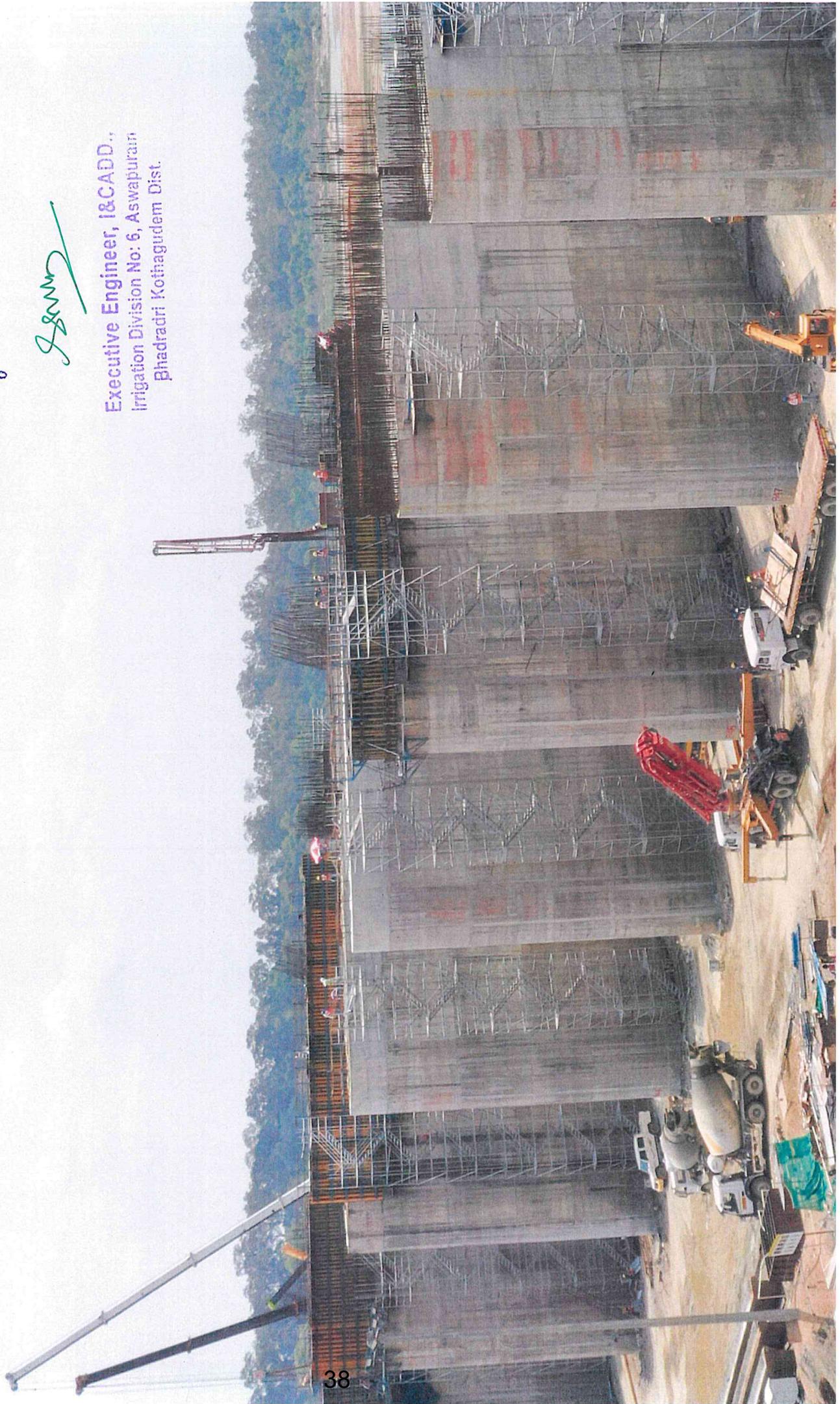


Photos captured before 23<sup>rd</sup> March 2023

at Barrage Site.



Executive Engineer, I&CADD.,  
Irrigation Division No: 6, Aswapuram  
Bhadradri Kothagudem Dist.



Photos captured before 23rd March 2023  
at Barrage Site.

*L. Srinivas*

Executive Engineer, I&CADD.,  
Irrigation Division No. 6, Aswapuram  
Bhadrachalam, Kothagudem Dist.





 **Note cam lite**

Address : Dummugudem, Bhadradi  
Kothagudem, TG, India

Latitude : 17.8710° N

Longitude : 80.8875° E

Altitude : 54.78 meter

Date : 06/28/2023 03:31 PM

Accuracy : 0.31 meter

Note : Deshuttering is in progress at  
Barrage location at Pier No.21



Latitude: 17.876996  
Longitude: 80.877136  
Elevation: 69.4±6 m  
Accuracy: 5.9 m  
Time: 06-28-2023 15:50  
Note: ssmpp

*Powered by NoteCam*



Latitude: 17.871853  
Longitude: 80.881647  
Elevation: 80.06±19 m  
Accuracy: 5.5 m  
Time: 28-06-2023 15:41  
Note: Work stopped. Deshuttering in progress at Pier 45

*Powered by NoteCam*

Photographs of SSMPP



Figure 1 At the middle of SSMPP



Figure 2 At downstream of SSMPP



Figure 3 At upstream of SSMPP



Figure 4 Meeting with applicant Sh Tellam Naresh and PP CE Irrigation Shri A Srinivas Reddy



**Note cam lite**  
Address : Dummugudem, Bhadrabri  
Kothagudem, TG, India  
Latitude : 17.8723° N  
Longitude : 80.8833° E  
Altitude : 44.56 meter  
Date : 06/28/2023 03:18 PM  
Accuracy : 0.31 meter  
Note : Captured by NoteCam

Figure 5 Radial gats of the SSMPP



Figure 6 At SSMP vertical pillars or bays